

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 155 of 2014**

**Dated : 30<sup>th</sup> July, 2015**

**In the matter of:**

<b>Southern Electricity Supply Co. of Orissa Ltd.</b>	<b>.... Appellant(s)</b>
<b>Versus</b>	
<b>Orissa Electricity Regulatory Commission &amp; Ors.</b>	<b>... Respondent(s)</b>

Counsel for the Appellant (s) : None

Counsel for the Respondent(s) : Mr Raj Kumar Mehta and  
Mr Abhishek Upadhyay for  
R.No.2

**ORDER**

Bench did not assemble today.

Matter is posted for hearing on **08<sup>th</sup> September, 2015.**

**Court Master**

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